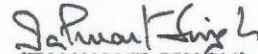


OFFICE OF DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

It is informed to all the officers/officials of this establishment whose matter is under consideration for grant of financial up-gradation under **MACP** Scheme after July 2016 and whose ACRs of any of the year under consideration falls short of the benchmark "Very Good(A)" may move representation for upgradation of the ACR of that year within 15 days of the date of this circular to the office. It is made clear that no representation after the date fixed shall be entertained on any ground whatsoever.


(TALWANT SINGH)

DISTRICT & SESSIONS JUDGE (HQs), DELHI.

No. 35379-36079/ACR Cell/19

Dated, Delhi the 25 MAY 2019

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate in your office for information of officers/officials of this office.
2. The District & Sessions Judge, West, New Delhi, South, South-East, East, North-East, Shahdara, North, North-West & South-West Districts, Delhi/New Delhi and R.A.C.C.
3. The Principal Judge, Family Courts (HQs), New Delhi with the request to circulate in your office for information of officers/officials of this office.
4. The Chairperson, Delhi Judicial Academy, Dwarka, New Delhi with the request to circulate in your office for information of officers/officials of this office.
5. The Member Secretary, DSLSA, New Delhi with the request to circulate in your office for information of officers/officials of this office.
6. All the Judicial Officers on deputation/diverted capacity with the request to convey the abovesaid information to the staff members of this office working under their control.
7. All the Judicial Officers/Sr.Admn.Officers(Judicial)/Admn.Officers(Judicial)/Branch In-charges, Central, West, New Delhi, South, South-East, East, North-East, Shahdara, North, North-West & South-West Districts, Delhi/New Delhi, to communicate to staff members also.
8. The Sr. Administration Officer(J), General Branch for compilation of circular in reference book.
9. PS to the Ld. District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
10. Hindi Section, Tis Hazari Courts, Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.



DISTRICT & SESSIONS JUDGE (HQs), DELHI.